

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 08TH day of **AUGUST, 2019**.

**MISCELLANEOUS APPLICATION NO. 330/1641/2017
IN
ORIGINAL APPLICATION NO. 330/952/2017**

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

1. Praveen Rani w/o late Lokesh Sharma, R/o- Village – Kazmabad, Goon, Tehsul & District – Meerut.Applicant.

VERSUS

1. Union of India through Post Master General, India, New Delhi.
2. Chief Post Master General, U.P. Circle, Lucknow.
3. Superintendent of Post Office, Meerut Division, Meerut.Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Prabhash Pandey

O R D E R

List revised.

2. None present for the applicant. Shri Prabhash Pandey, learned counsel for the respondents is present.
3. Learned counsel for the applicant has not appeared on last several listed dates i.e., 23.08.2017, 04.10.2017 and 17.04.2019.
4. Counter has already been filed on 09.08.2019. Surprisingly, rejoinder has not been filed despite grant of several opportunities.
5. Considering the facts and circumstances of the case, miscellaneous application no 1641 of 2017 for condonation of delay and the Original Application are dismissed in default and for non prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..